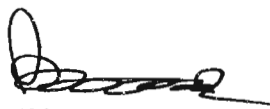
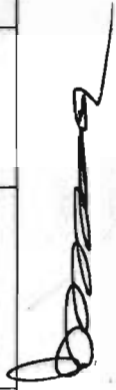


**MINISTRY OF CORPORATE AFFAIRS
VIGILANCE SECTION
PROPERTY RETURN FOR THE YEAR 2011 (AS ON 01.01.2012)**

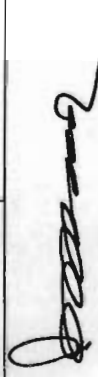
1.	Name of the officer:	M. CHANDANAMUTHU	
2.	Service to which officer belongs:	I C L S	
3.	Present post held:	Joint Director	
4.	Present pay:	Rs.40220/- + G P Rs.8700/-.	
5.	Office:	O/o The Regional Director, MCA, Mumbai-400 002.	
Property details:			
6.	Description of the property:	<p>Details of Property is annexed as Annexure 'A';</p>	
7.	Precise location (full address):		
8.	Area of land in case of landed property:		
9.	Nature of land (state whether residential/agricultural etc.)		
10.	Extent of interest:		
11.	If not in own name, state in whose name and relationship with Govt. servant.		
12.	Date of acquisition:		
13.	How acquired (whether by purchase, Lease, mortgage, inheritance, gift or otherwise name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below).		
14.	Value of the property (See note below).		
15.	Particulars of sanction of prescribed authority; if any:		
16.	Total annual income from the property:		
17.	Any other details:		
			 (Signature)
Date: 10/01/2012 Place: Mumbai.			

ANNEXURE 'A'

6. Description of Property.	7. Precise Location (full address).	8. Area of land in case of landed property.	9. Nature of land (state whether residential/ Agriculture etc.)	10. Extent of interest.	11. If not in own name state in whose name and relations hip with Govt. Servant.	12. Date of acquisition.	13. How acquired (whether purchase, lease, mortgage, inheritance, gift or otherwise, name, address, connection with Govt. and other details of person/s from whom acquired etc. be given.	14. Value of the property.	15. Particulars of sanction of prescribed authority, if any.	16. Total annual income from the property.	17. Any other details
i) House Plot of 1800 sq.ft.	Plot No. 346, Thiruverkadu Co-Operative Society, Mumbol Village, Ambattur Taluka, Tiruvalluvar Dt. Chennai.	House Plot of 1800 sq.ft	Residential	Fully owned	N. A.	During 2001	The above property was acquired through co-operative Housing Society.	i) Purchased at a cost of Rs.2.98 lacs. For this purpose, Rs.2.8 lacs was withdrawn out of GPF Account). During 2004 construction was done around 1050 sq.ft. at a cost of Rs.6 lakhs. Rs.4.80 lakhs was availed from State Bank of Travancore, Mount Road Branch,	Ministry was informed in this regard. Ministry file No. 29001/14/2001. vig. may referred to.	Rs.60,000/-	Nil



ii) House Building	House No. 28, 9 th ward, Thazhuvia Mahadevan, Koil Street, Vadasery, Nagarcoil, Dist: Kanyakumari	6.88 cents. 278.50 Sq. mis..	Residential	Fully owned (Freehold)	N. A.	2009	Acquired during 1959 by my grand father. Through Family Partition during 1983 inherited by mother. Vide Settlement Deed during 2009 transferred in my favour.	Chennai and balance Rs.1.20 lakh was withdrawn from GPF account. Bank loan now stand closed.	N.A.	Own use	Ni
iii) Agriculture Land	Sy. No. 23/1, Old 1030, Theraycolput hur, Nagarcoil Village, Dist: Kanyakumari	1 Acre 41 Cents. (Part 43.25 cents).	Agriculture	Fully owned (Freehold)	N.A.	2009	Through Family Partition during 1983 inherited by mother. Vide Settlement Deed during 2009 transferred in my favour.	Rs.1.51 lacs then record value	N.A.	Rs. 1 lakh	Ni



(M. CHANDANAMUTHU)
JOINT DIRECTOR